NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **05.06.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 253/2025 For Stay IA No. 712/2025 For Urgent Hearing IA No. 713/2025 Delay in refiling IA No. 714/2025	Religare Finvest Ltd Vs Liquidator, Ashok Magnetics Ltd.	Mr. Ashwin Shanbhag	
2.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No.726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development (NABARD) & Anr.	Mr. Rohan Aloor	
3.	Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025 For Condone Delay IA No. 729/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr.	Mr. Rohan Aloor	
4.	Comp App (AT) CH) No. 70/2025 For Stay IA No. 721/2025 For Exemption IA No. 722/2025	Latha Balasubramanian Vs IGP Engineers Pvt. Ltd. & 15 Ors.	Mr. K Pawan Jhabakh	
5.	Comp App (AT) CH) No. 72/2025 For Stay IA No. 723/2025	Latha Balasubramanian Vs IGP Engineers Pvt. Ltd. & 15 Ors.	Mr. K Pawan Jhabakh	
6.	Comp App (AT) (CH) (Ins) No. 249/2025 For Interim Relief IA No. 707/2025	Think & Learn Pvt. Ltd. Through its RP, Shailendra Ajmera Vs Amazon Web Services India Pvt. Ltd.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 241/2025 For Stay IA No. 679/2025 (With defects)	Sikakollu Chandra Mohan Ex-Director of Bheema Cements Ltd. & 2 Ors. Vs Resolution Applicant of Bheema Cements Ltd. & Anr.	Mr. V Ravi Kumar	•
8.	Comp App (AT) (CH) (Ins) No. 251/2025 (With defects)	R. Krishnamoorthy Vs Arjun Technologies (India) Ltd.	Mr. P Elayarajkumar	
9.	Comp App (AT) (CH) (Ins) No. 252/2025 (With defects)	M Lalitha Vs K Parameswaran Nair RP, Samson and Sons Builders and Developers Pvt. Ltd. & Anr.	Mr. Vinay Mathew Joseph	
10.	Comp App (AT) (CH) (Ins) No. 255/2025 For Stay IA No. 715 & 717/2025 Leave to file IA No. 716/2025 (With defects)	Fortuna Integral Projects Pvt. Ltd. Vs Shivadutt Bannanje, RP of Fortuna Buildcon (India) Pvt. Ltd. & Anr.	Mr. S Vivekananda	Mr. T Shrinikethan For Caveator
11.	Comp App (AT) (CH) No. 71/2025 (With defect)	Shobhana Prabhakar Mahajan & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
12.	IA No. 487/2025 (Contempt App.) in Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 For Directions IA No. 612, 613 & 615/2025 For Interim Injunction IA No. 730/2025	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Limited Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. Mayan H Jain	Mr. Sriram Venkatavaradan R1 Mr. Chandramouli Prabhakar- R2

13.	Comp App (AT) (CH)	Assistant Provident	Dr. B. Manoj Kumar	Mr. T Ravichandran R1
	(Ins) No. 12/2021	Fund Commissioner,		Mr. Som Raj
	For Condone Delay	D.O. Kurnool, Andhra		Choudhury- R2
	IA No. 33/2021	Pradesh		Mr. Shabbeer Ahmed-
	For Stay	Vs		R3
	IA No. 32/2021	VBC Industries Ltd.		
		through TSN Raja, RP		
		& 2 Ors.		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
14.	IA No. 711/2025	MCM Pacific Pte Ltd	Mr. Sameer Kumar	
	(To Adv. Hg.)	Vs		
	in	Pankaj Dhanuka		
	Comp App (AT) (CH)	Liquidator of Lanco		
	(Ins) No. 189/2025	Kondapalli Power Ltd.		
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh- R1
16.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No.784 & 1031/2022	Sheena Adarsh, Ex- Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & 3 Ors.	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
17.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
18.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
19.	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No.1222/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd. & Anr. Vs Liquor India Ltd. & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11

20.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No.1392/2023 For Exemption IA No.1391/2023	Maharashtra Seamless Ltd. Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr.Y Suryanarayana
21.	Comp App (AT) (CH) (Ins) No. 14/2025 For Stay IA No. 72/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ind Tob International Pvt. Ltd. WITH	Mr. M Maharshi Viswaraj	Mr. Pranava Charan
22.	Comp App (AT) (CH) (Ins) No. 16/2025 For Stay IA No. 79/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ethnic Tobacco Ltd	Mr. M Maharshi Viswaraj	Mr. Pranava Charan
23.	Comp App (AT) (CH) (Ins) No. 99/2025 For Stay IA No. 272/2025 For Additional Docs IA No. 273/2025	G Shankar Personal Guarantor of Peekay Mediequip Ltd. Vs Piramal Capital & Housing Finance Ltd	Mr. BSV Prakash Kumar	Mr. Vikram Wadehra

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt. Ltd. & 3 Ors. WITH	Mr. Joshua Samuel	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan R2 M/s Shivakumar & Suresh R3 Mr. VVSN Raju- R4
25.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi-R1 M/s Sivakumar & Suresh R2
26.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd & Anr	Mr. K Gaurav Kumar, PCS	Mr.Ramasubramaniam Raja- R1 Mr. J Manivannan R2
27.	Comp App (AT) (CU)	WITH S Vasudevan	Mr. AS Arvind	Mr. K Gaurav Kumar,
21.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	Vs Amit Chandrakant Vaishnav & Anr. WITH	WII. AS AIVIIIU	PCS- R1 Mr.Ramasubramaniam Raja R2
28.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, PCS- R1 Mr. AS Arvind R2

29.	Comp App (AT) (CH) No. 08/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1- R3
30.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
31.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
32.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar-R2
33.	Comp App (AT) (CH) (Ins) No. 171/2022	Employees' Provident Fund Organization Vs G Madhusudanan Rao, Liquidator of Servomax India Pvt. Ltd. WITH	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
34.	Comp App (AT) (CH) (Ins) No. 172/2022	Employees' Provident Fund Organization Vs G Madhusudanan Rao, Liquidator of Servomax India Pvt. Ltd.	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
35.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors.	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7
36.	Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & 3 Ors.	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
37.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3 R5 R7 Mr. Sriram Venkatavaradan- R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

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- 2. Website: www.nclat.nic.in